

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2736
TO BE ANSWERED ON 02.08.2018

DAY-NRLM

2736. SHRI KAMAL NATH:
DR. PRITAM GOPINATH MUNDE:
SHRI JYOTIRADITYA M. SCINDIA:
SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI ANANDRAO ADSUL:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
SHRI VINAYAK BHAURAO RAUT:
SHRI DHARMENDRA YADAV:
SHRI SHRIRANG APPA BARNE:
SHRIMATI ANJU BALA:
SHRI TEJ PRATAP SINGH YADAV:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM) is one of the flagship programmes of the Union Government to alleviate rural poverty and if so, the details thereof;
- (b) whether DAY-NRLM seeks to mobilize about nine crore households into Self Help Groups (SHGs) and link them to sustainable livelihoods opportunities and if so, the achievements made in this regard so far;
- (c) the steps taken for building skills and enabling them to access formal sources of finance, entitlements and services from both public and private sectors;
- (d) whether the Government has allocated funds to States/UTs under DAYNRLM since its inception and if so, the details thereof and the expenditure incurred thereon, year-wise;
- (e) whether the scheme is being implemented in all the Districts across the country and if so, the details thereof;
- (f) whether intensive and continuous capacity building of rural poor women will ensure their social, economic and political upliftment and if so, the steps taken for the upliftment of rural poor women; and
- (g) the other concrete steps taken by the Union Government to alleviate rural poverty?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : The Government is implementing Deen dayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM) across the country in a mission mode with the objective of organizing the rural poor women into Self Help Groups (SHGs) and continuously nurturing and supporting them to take economic activities till they attain appreciable increase in incomes over a period of time to improve their quality of life and come out of abject poverty.

(b) : The programme aims to ensure that at least one woman member from each rural poor household (about 9 crore) is brought into the fold of women SHGs and their federations within a definite time frame. As on 31st May, 2018 cumulatively about 5 crore women have been mobilised into 43.8 lakh SHGs.

(c) : Capacity building of SHGs is a key activity under DAY-NRLM. Apart from training programmes organised by State Rural Livelihoods Mission (SRLMs) capacity building is imparted by developing a cadre of Community Resource Persons (CRPs) from among the community members, activists, animators, book-keepers, para professionals etc. to provide training and other community based support to SHGs. Placement linked Skill Development is also provided under DeenDayalUpadhyayGrameenKaushalyaYojana (DDU-GKY), a sub-scheme of DAY-NRLM, to unemployed rural youth for employment in organised sectors. Further DAY-NRLM, in partnership with banks and State Governments, also support Rural Self Employment Training Institutes (RSETIs) for skilling rural youth to take up gainful self – employment. DAY-NRLM also facilitates credit linking of SHGs with banks to support their economic activities. To facilitate this, the programme promotes deployment of Business Correspondents (Bank Mitras) and community facilitators like “Bank Sakhis” in rural areas where there is no bank persons. In addition SHG members are encouraged to act as Banking Correspondents/Agents to provide last mile financial services including deposit, credit and remittance, disbursement of old age pension and scholarships, payment of MGNREGA wages and enrolment under insurance and pension schemes to the rural poor.

(d) : The fund allocated to the states and the expenditure incurred from inception of DAY-NRLM from 2011-12 are given in **Annexure-I**.

(e) : The scheme is currently under implementation in 601 districts in the country. The state-wise details are given in **Annexure-II**.

(f) : The Institute of Rural Management Anand (IRMA), was engaged to carry out an independent evaluation of DAY-NRLM in June 2017. The results indicate that the households in the treatment areas:

- (i) have a higher number of livestock assets as compared to control areas
- (ii) show a higher proclivity to save in formal institutions
- (iii) have a higher loan size and are more likely to borrow from formal financial sources
- (iv) have 22% higher (net) income than the households in other rural areas

(g) : In addition to DAY-NRLM, the Ministry of Rural Development is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan MantriAwaasYojana - Gramin (PMAY-G), Pradhan Mantri Gram SadakYojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self-employment, provision of social assistance and other basic amenities. These programmes have direct and indirect bearing on poverty alleviation.

Annexure – I referred in reply to Part (d) of Lok Sabha Unstarred Question No.2736 for answer on 02.08.2018 regarding DAY- NRLM

The fund allocated to the states and the expenditure incurred under DAY-NRLM from 2011-12

Status of State-wise Allocation, Release and Expenditure under DAY-NRLM(Rs.in Lakh)									
Sl. No.	NAME OF STATES/UTs	2011-12				2012-13			
		Central Allocation	Central Release		Expenditure	Central Allocation	Central Release		Expenditure
			NRLM	NRLM			NRLP	NRLM	
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	11472.00	5736.00	570.00	14410.52	11623.00	15141.90	399.00	19343.00
2	Bihar	27291.00	17516.00	4646.00	14639.25	27649.00	13825.00	6969.00	6364.17
3	Chhattisgarh					6141.00	7871.62	1348.445	8681.03
4	Goa								
5	Gujarat					4375.00	2279.00	1841.00	8574.58
6	Haryana								
7	Himachal Pradesh								
8	Jammu & Kashmir								
9	Jharkhand					10425.00	5212.50	1120.93	5891.36
10	Karnataka							78.27	
11	Kerala			100.00	0.00	3938.00	3586.40	225.00	1643.72
12	Madhya Pradesh					13156.00	15940.38	3763.74	16370.77
13	Maharashtra					17349.00	9900.25	3979.00	17040.62
14	Odisha					13294.00	10489.02	2389.84	9477.08
15	Punjab					1251.00	974.68		
16	Rajasthan					6664.00	3332.00	1493.63	12433.04
17	Tamil Nadu					10277.00	9831.76	3279.10	1712.89
18	Telangana								
19	Uttar Pradesh							200.00	
20	Uttarakhand								
21	West Bengal							155.26	43.78
22	A&N Islands								
23	Daman & Diu								
24	D & N Haveli								
25	Lakshadweep								
26	Pondicherry								
	TOTAL	38763.00	23252.00	5316.00	29049.77	126142.00	98384.51	27242.20	107576.04
NORTH EASTERN STATES									
27	Arunachal Pradesh								
28	Assam					16194.00	10847.37	4357.80	5304.28
29	Manipur								
30	Meghalaya					1216.00			
31	Mizoram					281.00	140.48		
32	Nagaland					834.00			
33	Sikkim								
34	Tripura								
	TOTAL	0.00	0.00	0.00	0.00	18525.00	10987.85	4357.80	5304.28
GRAND TOTAL		38763.00	23252.00	5316.00	29049.77	144667.00	109372.36	31600.00	112880.32

Sl. No.	NAME OF STATES/UTs	2013-14					2014-15				
		Central Allocation	Central Release			Expenditure	Central Allocation	Central Release			Expenditure
			NRLM (Including Interest Subvention (Cat.-II))	NRLM (Including Interest Subvention (Cat.-II))	NRLP			RSETI	NRLM (Including Interest Subvention (Cat.-II))	NRLM (Including Interest Subvention (Cat.-II))	
1	2	3	4	5	6	7	8	9	10	11	
1	Andhra Pradesh	23466.00	22063.98	1691.93	400.00	31738.25	20301.00	8157.36	0.00	4069.20	
2	Bihar	19616.00	3060.50	63.07		16804.78	10142.00	0.00	10909.50	58730.92	
3	Chhattisgarh	4405.00	2202.50	1234.2	182.25	16804.78	2208.00	0.00	3255.00	5441.06	
4	Goa										
5	Gujarat	3201.00	490.50			2273.01	1652.00	0.00	2046.00	3075.85	
6	Haryana	2028.00	731.20		330.00	550.00	1009.00	0.00	0.00	1732.78	
7	Himachal Pradesh	966.00	394.03		99.00		466.00	0.00	0.00	455.60	
8	Jammu & Kashmir	3552.94	2837.79			1373.00	4871.00	3750.00	0.00	4560.81	
9	Jharkhand	7423.00	1136.50	3401.13		4854.99	3692.00	0.00	5778.87	11620.64	
10	Karnataka	9489.00	4744.50	1167.94	341.00	1913.55	5606.00	601.35	829.50	3775.01	
11	Kerala	4537.00	3272.00	301.35	154.00	3737.69	2396.00	677.17	1296.72	3447.86	
12	Madhya Pradesh	9305.00	4497.00	4643.74	300.00	11120.76	4719.00	0.00	10560.00	17216.17	
13	Maharashtra	12866.00	6433.00	3998.30	264.00	12968.53	6732.00	0.00	1516.00	15776.32	
14	Odisha	10655.00	3692.50	1250.00	197.00	5239.82	5730.00	0.00	0.00	7738.92	
15	Punjab	1020.00	494.31		198.00	1371.00	484.00	0.00	0.00	677.21	
16	Rajasthan	5276.00	974.00			1749.02	2754.00	0.00	0.00	1205.13	
17	Tamil Nadu	11679.00	5839.50	1414.50	103.75	7139.44	7329.00	826.00	2534.59	20508.87	
18	Telangana							6585.44	0.00	229.61	
19	Uttar Pradesh	28747.00	5731.50	2618.43		574.25	14223.00	0.00	0.00	5658.06	
20	Uttarakhand	1634.00	699.13		77.00	59.00	772.00	0.00	0.00	450.32	
21	West Bengal	11558.00	5236.20	4172.64	154.00	5430.55	7028.00	2016.68	3617.25	8847.28	
22	A&N Islands										
23	Daman & Diu										
24	D & N Haveli										
25	Lakshadweep										
26	Pondicherry		0.00				350.00	135.34	0.00	0.00	
	TOTAL	171423.94	74530.64	25957.23	2800.00	125702.42	102464.00	22749.34	42343.43	175217.62	
NORTH EASTERN STATES											
27	Arunachal Pradesh		358.21				226.00	0.00	0.00	0.00	
28	Assam	18897.00	5329.93	3445.01	88.00	6278.73	7103.00	0.00	0.00	7997.20	
29	Manipur	1328.00	178.19				467.00	0.00	0.00	206.74	
30	Meghalaya	1462.00	640.42		11.00	47.92	467.00	0.00	0.00	22.11	
31	Mizoram	472.00	279.31			298.00	207.00	64.00	0.00	239.76	
32	Nagaland	1046.00	1441.04		22.00	733.00	318.00	185.00	0.00	968.35	
33	Sikkim	459.00	145.01				146.00	0.00	0.00	0.00	
34	Tripura	2643.00	1317.74		66.00		866.00	0.00	0.00	414.70	
	TOTAL	26307.00	9689.85	3445.01	187.00	7357.65	9800.00	249.00	0.00	9848.86	
GRAND TOTAL		197730.94	84220.49	29402.24	2987.00	133060.07	112264.00	22998.34	42343.43	185066.48	

Sl. No.	NAME OF STATES/UTs	2015-16				2016-17			
		Central Allocation	Central Release		Expenditure	Total Central Allocation	Central Release		Expenditure
		NRLM (Including Interest Subvention (Cat.-II))	NRLM (Including Interest Subvention (Cat.-II))	NRLP			NRLM	NRLP	
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	2680.53	3289.45	0.00	2353.52	1185.81	1778.73	0.00	8188.04
2	Bihar	5690.71	1241.90	10503.00	43203.27	4835.89	4835.90	11174.65	31477.64
3	Chattisgarh	1265.58	0.00	3777.78	8013.42	1074.08	537.04	6085.52	11841.41
4	Goa	153.75	75.00	0.00	0.00	150.00	75.00	0.00	0.00
5	Gujarat	916.37	0.00	501.32	3156.09	765.19	382.60	1934.58	3659.58
6	Haryana	546.41	693.66	0.00	1194.64	450.18	450.18	0.00	157.05
7	Himachal Pradesh	231.68	97.38	0.00	527.86	189.59	94.80	0.00	329.86
8	Jammu & Kashmir	2031.38	4267.54	0.00	4523.41	2500.00	2368.00	0.00	5084.30
9	Jharkhand	2143.55	0.00	9269.43	19612.87	1823.41	911.71	9175.84	14117.69
10	Karnataka	2191.83	1471.30	2945.30	9653.59	1535.07	940.06	2287.39	1144.50
11	Kerala	977.90	1005.64	2003.26	2987.43	688.78	511.88	0.00	3885.66
12	Madhya Pradesh	2709.81	0.00	8641.50	18132.11	2300.98	3097.82	14673.78	27068.35
13	Maharashtra	3651.46	4101.48	5502.00	15887.97	3034.46	3034.46	9891.84	18821.45
14	Odisha	2854.41	937.02	3836.00	10725.66	2325.13	2325.14	6534.44	16196.22
15	Punjab	262.72	122.37	0.00	980.73	218.78	143.57	0.00	654.24
16	Rajasthan	1417.07	0.00	495.00	4937.92	1165.63	1165.64	3444.14	8886.86
17	Tamil Nadu	2602.08	2050.22	1923.50	12677.06	1797.46	1797.46	2920.50	12047.36
18	Telangana	1915.71	1480.54	0.00	3126.11	847.01	423.51	0.00	797.77
19	Uttar Pradesh	8261.14	3575.83	2230.31	10852.46	6962.06	5163.55	9531.42	22852.20
20	Uttarakhand	434.61	0.00	0.00	603.26	366.56	366.56	0.00	1253.56
21	West Bengal	3221.30	3880.16	2000.00	15119.93	2583.93	3490.93	7619.68	20428.24
22	A&N Islands					25.00	25.00	0.00	0.00
23	Daman & Diu					25.00	0.00	0.00	0.00
24	D & N Haveli					25.00	12.50	0.00	0.00
25	Lakshadweep					25.00	12.50	0.00	0.00
26	Pondicherry	475.00	150.00	0.00	0.00	250.00	250.00	0.00	0.00
	TOTAL	46635.00	28439.49	53628.40	188269.31	37150.00	34194.54	85273.78	208891.99
NORTH EASTERN STATES									
27	Arunachal Pradesh	161.82	0.00	0.00	68.51	600.00	576.51	0.00	528.66
28	Assam	4588.89	0.00	500.00	9404.06	7000.00	5884.57	4242.32	11841.41
29	Manipur	285.71	0.00	0.00	142.64	800.00	782.18	0.00	280.42
30	Meghalaya	319.00	0.00	0.00	561.89	400.00	400.00	0.00	544.70
31	Mizoram	74.75	329.50	354.50	97.93	1600.00	1600.00	0.00	983.59
32	Nagaland	221.66	545.22	789.50	658.46	2400.00	2400.00	0.00	1204.94
33	Sikkim	82.43	72.00	0.00	143.07	600.00	564.66	0.00	489.72
34	Tripura	535.74	226.44	0.00	746.73	2700.00	2373.53	0.00	1651.93
	TOTAL	6270.00	1173.16	1644.00	11823.29	16100.00	14581.45	4242.32	17525.36
GRAND TOTAL		52905.00	29612.65	55272.40	200092.60	53250.00	48775.99	89516.10	226417.36

Sl. No.	NAME OF STATES/UTs	2017-18				2018-19**	
		Total Central Allocation	Central Release		Expenditure	Total Central Allocation	Central Releases (NRLM)
			NRLM	NRLP			
1	2	3	4	5	6	7	8
1	Andhra Pradesh	6214.57	9321.86	0.00	15003.57	8638.93	4319.47
2	Bihar	25343.75	25343.75	6503.20	60294.84	35230.54	17615.27
3	Chhattisgarh	5629.01	8443.52	4523.34	20502.76	7824.92	3912.46
4	Goa	300.00	150.00	0.00	0.00	300.00	
5	Gujarat	4010.20	3800.78	528.11	6118.05	5574.60	2787.30
6	Haryana	2359.27	2282.54	0.00	3526.99	3279.64	1639.82
7	Himachal Pradesh	993.58	748.78	0.00	590.92	1381.18	690.59
8	Jammu & Kashmir	1227.80	6590.53	0.00	7165.13	1709.40	854.70
9	Jharkhand	9556.09	8907.35	4396.60	20366.20	13283.99	6642.00
10	Karnataka	8044.95	4022.48	582.44	5393.14	11183.34	
11	Kerala	3609.74	5004.07	0.00	5463.76	5017.93	2508.97
12	Madhya Pradesh	12058.92	10686.52	5082.96	22451.62	16763.19	8381.60
13	Maharashtra	15902.89	15093.08	5731.58	30305.32	22106.73	11053.37
14	Odisha	12185.48	12001.65	4342.20	31037.89	16939.12	8469.56
15	Punjab	1146.58	573.29	0.00	308.93	1593.87	
16	Rajasthan	6108.79	9110.24	2427.55	16127.98	8491.88	4245.94
17	Tamil Nadu	9420.09	13907.84	995.73	17951.46	13094.93	6547.47
18	Telangana	4438.98	3456.04	0.00	4982.21	6170.66	3085.33
19	Uttar Pradesh	36486.54	34133.61	1752.06	37256.39	50720.22	25360.11
20	Uttarakhand	1921.04	1921.04	0.00	2964.16	2670.45	1335.23
21	West Bengal	13541.73	13393.46	4162.25	36009.06	18824.48	9412.24
22	A&N Islands	100.00	99.70	0.00	0.00	100.00	50.00
23	Daman & Diu	100.00	50.00	0.00	0.00	100.00	
24	D & N Haveli	100.00	0.00	0.00	0.00	100.00	
25	Lakshadweep	100.00	50.00	0.00	0.00	100.00	
26	Pondicherry	400.00	327.80	0.00	0.00	400.00	200.00
	TOTAL	181300.00	189419.93	41028.02	343820.38	251600.00	119111.43
NORTH EASTERN STATES							
27	Arunachal Pradesh	920.00	1496.33	0.00	472.25	3177.00	1588.50
28	Assam	9885.00	9595.10	2122.91	16089.46	17694.00	8847.00
29	Manipur	920.00	834.93	0.00	779.64	3091.94	1545.97
30	Meghalaya	1380.00	3502.80	0.00	1338.83	4944.00	2472.00
31	Mizoram	1840.00	2991.78	0.00	1619.91	5442.38	2721.19
32	Nagaland	2760.00	1380.00	0.00	2061.86	7295.57	
33	Sikkim	690.00	619.36	0.00	584.54	2134.00	1067.00
34	Tripura	3105.00	3677.15	0.00	4075.84	8958.00	4479.00
	TOTAL	21500.00	24097.45	2122.91	27022.33	52736.89	22720.66
GRAND TOTAL		202800.00	213517.38	43150.93	370842.71	304336.89	141832.09

* *- NRLP was due for closure on 30th June, 2018 and no funds have been allocated for current financial year.

Annexure – II referred in reply to Part (e) of Lok Sabha Unstarred Question No.2736 for answer on 02.08.2018 regarding DAY- NRLM

The state-wise details of districts covered under DAY-NRLM

SI No	State	No. of Districts
1	Andhra Pradesh	13
2	Assam	33
3	Bihar	38
4	Chhattisgarh	27
5	Gujarat	33
6	Jharkhand	24
7	Karnataka	25
8	Kerala	14
9	Madhya Pradesh	43
10	Maharashtra	26
11	Odisha	30
12	Rajasthan	33
13	Tamil Nadu	31
14	Telangana	30
15	Uttar Pradesh	35
16	West Bengal	20
17	Haryana	21
18	Himachal Pradesh	12
19	Jammu & Kashmir	22
20	Punjab	22
21	Uttarakhand	13
22	Arunachal	12
23	Manipur	2
24	Meghalaya	11
25	Mizoram	6
26	Nagaland	9
27	Sikkim	2
28	Tripura	3
29	Andaman	3
30	Dadra & Nagar Haveli	1
31	Daman & Diu	2
32	Goa	2
33	Lakshadweep	1
34	Puducherry	2
Total		601